

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-121
102/241/242/ND/2019

IN THE MATTER OF:

Mr. Anil Agrawal

...APPLICANT

Vs.

M/s. Omega Icehill Pvt. Ltd. & ors.

...RESPONDENT

SECTION

U/s 241/242

Order delivered on 04.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Rohit Sharma, Mr. Atul Agarwal, Advocates

For the Respondent

: Mr. Anil Airi, Sr. Advocate, Mr. Nishant Menon,

Ms. Kavita Sarin Ms. Sarika Raichur Advocates

ORDER

Both the sides are present. Counsel for the Petitioner prayed for time for filing rejoinder and reply to the application filed by the other side.

List the matter on 26.04.2021.

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(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)